

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1265
ANSWERED ON:29.11.2011
COMMITTEE UNDER PYKKA SCHEME
Sethi Shri Arjun Charan

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) Whether any committees has been constituted in different State/District/Block levels to implement the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA Scheme);
- (b) If so, the details thereof;
- (c) Whether the Government proposes to associate the people representative of Centre and State Assemblies in the said scheme, and
- (d) If so, the details thereof?; and
- (e) If not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

a)Yes, Madam.

(b)The PYKKA Scheme provides for formation of Executive Committees at States and Districts Level. The State Level Executive Committee is headed by Chief Secretary of the State Government concerned. The District level Executive Committee is headed by Zillah Parishad/President of District. As per subsequent recommendation of the General Council of PYKKA, States have also constituted Block level Executive Committees headed by President of block Panchayat. The State-wise details of the Committees constituted under the PYKKA Scheme are given in Annexure-I.

(c)Yes, Madam.

(d)Instructions have been issued to the State Governments for associating Members of Parliament in the District Level PYKKA Executive Committees (DLECs) for implementation of the PYKKA Scheme. The States and UTs have reported that Members of Parliament are accordingly associated in the DLECs of PYKKA.

(e)Does not arise.